

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:204  
ANSWERED ON:01.08.2011  
REVIEW OF COASTAL MANAGEMENT POLICY  
Kataria Shri Lal Chand;Singh Shri Uday Pratap

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to review the current policies on coastal management (policies regarding conservation and development of coastal regions) in view of the recent calamity faced by Japan;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard;
- (d) the total length of coast line in kilometers in the country; and
- (e) the number of people dependent on coastal areas of the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATJAYANTHI NATARAJAN)

(a), (b) & (c): After a review of Coastal Regulation Zone Notification of 1991 and consultation with the stakeholders, the Government issued the Coastal Regulation Zone Notification, 2011 on 6th January, 2011 with a view to ensure livelihood security to coastal communities, conserve and protect the coastal stretches and promote sustainable development based on scientific principles taking into account the dangers of natural hazards in the coastal areas, including sea level rise due to global warming. The Notification provides for demarcation of hazard line through the Survey of India. The estimated cost of hazard line demarcation project is around Rs.125crores.

(d) & (e): The length of the coastline of country is 7,500kilometeras and it is estimated that around 25% of the Indian population lives along the coastal areas.